

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "A" NEW DELHI**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
&
SHRI O. P. KANT, ACCOUNTANT MEMBER**

I.T.A. No.347/DEL/2016
Assessment Year: 2012-13

CGG Marine Resources Norge AS, C/o BMR & Associates LLP, 22 nd Floor, Bldg, No.5, Tower-A, DLF Cyber City, DLF Phase-III, Gurgaon. PAN: AACCC 4633L	v.	DCIT (International Taxation), Circle-I, Dehradun.
TAN/PAN: AACCC 4633L		
(Appellant)		(Respondent)

Appellant by:	Ms. Khyati Dadhwal, Adv.		
Respondent by:	Smt. Aparna Karan, CIT(DR)		
Date of hearing:	11	12	2017
Date of pronouncement:	11	12	2017

ORDER

PER AMIT SHUKLA, J.M.:

The aforesaid appeal has been filed by the Assessee against impugned order dated 12.10.2015 passed by the Dispute Resolution Panel-2, New Delhi for the Assessment Year 2012-13.

2. The ld. Counsel for the assessee has filed an application seeking permission of the Bench to withdraw the appeal filed by the assessee stating as under:-

"The captioned appeal is fixed for hearing before the Hon'ble 'A' Bench of the Income Tax Appellate Tribunal on December 11, 2017.

It is respectfully submitted that the Appellant seeks to withdraw the subject appeal before the Tribunal and requests this Hon'ble Bench to kindly grant us the liberty to withdraw the same.

Without prejudice to the above, it is submitted that although the appellant is not in agreement with the final assessment order against which the appeal has been filed, the appeal is being withdrawn only on account of low tax effect.

We regret any inconvenience caused in this regard and trust that our request shall be acceded to.”

3. In the absence of any objection from the ld. D.R., the request of the assessee seeking permission of the Bench to withdraw the appeal filed by the assessee is acceded to.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 11th December, 2017.

Sd/-
[O.P. KANT]
ACCOUNTANT MEMBER

Sd/-
[AMIT SHUKLA]
JUDICIAL MEMBER

DATED: 14th December, 2017

PKK: